

FORM NO. XII
[See Rule 103]

APPELLATE TRIBUNAL FOR ELECTRICITY
.....BENCH

REGISTER OF SLPs/APPEALS TO SUPREME COURT

Sl. No	No. of SLP/app-eal Before the Supreme Court	No. of the case appealed against	Name of the Applicant/ Respondent	Date of dispatch Of records to SC	Date of receipt of records from SC	SLP dismissed/ allowed with date	Interim Direction If any, with date	Final order In the appeal with date	Direction If any, for compliance by the Tribunal	Steps Taken for compliance	Remarks

[F.No. 46/6/2005-R&R]

Sd/-
(AJAY SHANKAR)
Additional Secretary to the Government of India